

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.230 – IA 27 of 2022
In
CP 46 of 2020

Proceedings under Section 271(a) & 272(1)(a) of Co.act,2013

IN THE MATTER OF:

AMNS Steel Logistics Ltd

.....Applicant

.....Respondent

Order delivered on 07/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None for applicant.

List on 16.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**